

Delhi as one of the critical and focal points, and states that the land policy would be based on optimum utilization of available resources, both public and private, in land assembly, development and housing. It is also proposed to adopt multi-pronged housing strategy for provision of housing stock and for delivery of service involving private sector to a significant extent. The policy is yet to be framed.

(c) and (d) No, Sir. Land is a subject listed in the State List in the Seventh Schedule of the Constitution of India.

#### **Metro Rail for Kochi**

2226. SHRI P. RAJEEVE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the proposal for Metro Rail in Kochi, Kerala, has been finalised;
- (b) if so, the nature of the investment; and
- (c) whether it is a Centre-State Government joint venture?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) No Sir, the proposal has not been approved by the Government of India so far.

(b) Does not arise.

(c) Yes, Sir. The proposal envisages a joint ownership model of Centre and State Government on lines of Delhi Metro Rail Corporation.

#### **Urban infrastructure development**

2227. SHRIMATI T. RATNA BAI : Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the target of spending on the urban infrastructure development in each city like Hyderabad;
- (b) the details thereof, State-wise;
- (c) the amount spend in the current five year plan in Andhra Pradesh and State-wise; and
- (d) the preference being given to the SC/ST colonies in Andhra Pradesh in East and West Godavari districts?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) and (b) A sum of Rs. 50,000 crore has been committed as Additional Central Assistance (ACA) under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for the Mission period of seven years, beginning from 2005-06. State-wise indicative allocation under Urban Infrastructure and Governance (UIG) component of JNNURM made by the Planning Commission for seven years period as per detail at enclosed Statement-I (*See below*). In 2008-09, an additional amount of Rs. 100 crore for all Million Plus Cities and State Capitals and Rs. 50.00 crore for other cities was allocated under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

(c) List containing details of amount spent during the current five year plan State-wise is given in the enclosed Statement-II (*See below*).

(d) The Basic Services to Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) under Sub-Mission-II of JNNURM adopts whole slum approach and all slum dwellers including SC/ST are covered under the Scheme. A minimum of 12% beneficiary contribution is stipulated, which in the case of SC/ST/BC/OBC/PH and other weaker section is 10%. The details of projects sanctioned under IHSDP for East Godavari District is at enclosed Statement-III (*See below*). No project in West Godavari District has been sanctioned.

**Statement-I**

*Indicative allocation of funds by Planning Commission to State/UTs for 2005-12 under Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM)*

Sl. No.	Name of State	Allocation for 7 years (2005-2012) (Rs. in crores)
1	2	3
1.	Andhra Pradesh	1718.45
2.	Arunachal Pradesh	7.40
3.	Assam	173.20
4.	Bihar	442.41
5.	Chandigarh	170.87
6.	Chhattisgarh	148.03
7.	Delhi	2723.18
8.	Goa	20.94
9.	Gujarat	2078.81
10.	Haryana	223.32
11.	Himachal Pradesh	30.66
12.	Jammu and Kashmir	338.36
13.	Jharkhand	641.20
14.	Karnataka	1374.59
15.	Kerala	474.76
16.	Madhya Pradesh	978.50
17.	Maharashtra	5055.55

1	2	3
18.	Manipur	52.87
19.	Meghalaya	56.68
20.	Mizoram	48.22
21.	Nagaland	16.28
22.	Orissa	172.35
23.	Punjab	507.75
24.	Puducherry	106.80
25.	Rajasthan	598.69
26.	Sikkim	6.13
27.	Tamil Nadu	1950.66
28.	Tripura	40.18
29.	Uttar Pradesh	2119.41
30.	Uttarakhand	205.34
31.	West Bengal	3018.40
TOTAL		25499.99

**Statement-II**

*State-wise details of amount spent during current five year plan*

Sl. No.	Name of State	Additional Central Assistance (ACA) released (Rs. in crores)		
		2007-08	2008-09	2009-10
1	2	3	4	5
1.	Andhra Pradesh	48916.54	21398.95	3157.56
2.	Arunachal Pradesh	2006.94	2053.91	2006.94
3.	Assam	791.26	6321.15	0.00
4.	Bihar	461.93	1955.62	7441.39
5.	Chandigarh	1544.92	405.20	0.00
6.	Chhattisgarh	1272.80	0.00	6072.80
7.	Delhi	0.00	2220.58	0.00

1	2	3	4	5
8	Goa	0.00	0.00	0.00
9	Gujarat	24563.54	47035.34	4348.02
10.	Haryana	1339.84	9147.46	0.00
11.	Himachal Pradesh	0.00	0.00	1447.20
12.	Jammu and Kashmir	6877.36	2500.00	0.00
13.	Jharkhand	0.00	6682.46	5384.66
14.	Karnataka	18955.86	12992.94	9483.36
15.	Kerala	6319.93	3350.50	0.00
16.	Madhya Pradesh	7914.35	15931.43	1013.20
17.	Maharashtra	56827.52	88349.54	32702.71
18.	Manipur	580.66	0.00	577.09
19.	Meghalaya	0.00	4904.04	0.00
20.	Mizoram	378.41	0.00	0.00
21.	Nagaland	179.00	389.26	0.00
22.	Orissa	9978.37	3338.00	2491.60
23.	Punjab	4145.29	4939.22	2774.37
24.	Puducherry	4068.00	993.20	0.00
25.	Rajasthan	10654.03	20280.78	2826.10
26.	Sikkim	538.20	538.20	0.00
27.	Tamil Nadu	16093.02	28446.11	982.37
28.	Tripura	0.00	1760.85	0.00
29.	Uttar Pradesh	21365.55	43078.75	2028.11
30.	Uttarakhand	1523.85	2678.56	1485.25
31.	West Bengal	5687.25	22857.17	1595.83

**Statement-III**

State-wise Report for Andhra Pradesh (IHSDP)

Rs. in crores

Name of the State	Name of District	Total project cost approved	Total Central Share approved	Total State Share approved	1st instalment (50% of Central Share approved)	2nd instalment approved	Total ACA released by Mo Finance	Date of sanction	Project Duration (in months)	Completion date	Due fund available with ULB	Fund utilised	% Fund utilised	Total roof area covered	Units in progress	Units completed	Project status (Said)	Time Over-run (in months)
Andhra Pradesh	Rajhumudry	41.63	25.64	15.99	12.82	0.00	12.82	11/10/2006	12	11/4/2008	20.81	11.31	54.34%	3192	2008	1184	Yes	15 months
	East Godavari (Samalkota)	13.51	8.62	4.89	4.31	0.00	4.31	11/10/2006	12	11/4/2008	6.76	2.54	37.52%	912	912	0	Yes	15 months
	East Godavari (Kakinada)	10.52	6.69	3.83	3.34	0.00	3.34	11/10/2006	12	11/4/2008	5.26	3.79	72.05%	720	562	158	Yes	15 months
	Ramchandra Purum	9.96	6.15	3.81	3.08	0.00	3.08	11/10/2006	12	11/4/2008	4.98	3.07	61.64%	768	520	248	Yes	15 months
	Samalkot City	36.61	18.60	18.01	9.30	0.00	9.30	21/1/2009	10	21/1/2011	0.00	0.00		2008	0	0	No	0
	Peddapurum	34.50	15.98	18.53	7.99	0.00	7.99	21/1/2009	18	21/1/2011	0.00	0.00		1831	0	0	No	0
	Rajhumudry	55.69	24.88	30.82	12.44	0.00	12.44	21/1/2009			0.00	0.00		2832	0	0	No	0
	7	202.42	106.56	96.88	53.28	0.00	53.28	Year 2009			37.81	20.71		12263	0	0	0	0